

अध्यक्ष महोदय : मैं यहां कुछ नहीं कह सकता ।

श्री राजनाथ सोनकर शास्त्री : आप कुछ नहीं कह सकते तो हम वाक आउट करते हैं । बनारस हिन्दू यूनिवर्सिटी जल रही है ... (व्यवधान) ... काशी विद्यापीठ भी जलेगा, सारा बनारस जलेगा ।

12.27 hrs.

Shri Rajnath Sonkar Shastri then left the House

प्रो० अजित कुमार मेहता (समस्तीपुर) : जो मैंने सबस्टेंटिव मोशन दिया था उस का क्या हुआ ?

अध्यक्ष महोदय : जब तक मैं देखूंगा नहीं, कुछ नहीं होगा ।

... (व्यवधान) ...

अध्यक्ष महोदय : हम देख रहे हैं,

SHRI K. MAYATHEVAR (Dindigul): I have given a privilege motion ...**

MR. SPEAKER : Nothing goes on record without my permission. You come under specific rules. You have the bad habit of talking only. You do not listen. I have requested you to just give a notice under the rules and then we will discuss it.

SHRI K. MAYATHEVAR: I have given notice.

MR. SPEAKER : It is not proper.

12 28 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Sixty-fourth Report

SHRI T. R. SHAMANNA (Bangalore South) : I beg to present the Sixty-fourth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

COMMITTEE ON PAPERS LAID ON THE TABLE

Minutes

SHRIMATI KRISHNA SAHI : (Begusarai) I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on papers laid on the Table relating to their Fourteenth Report.

COMMITTEE ON PAPERS LAID ON THE TABLE

Fourteenth Report

SHRIMATI KRISHNA SAHI (Begusarai) : I beg to present the Fourteenth Report (Hindi and English versions) of the Committee on Papers laid on the Table.

12.29 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR. SPEAKER : The Committee on Absence of Members from the Sittings of the House in their Thirteenth Report have recommended that leave of absence be granted to the following Members for

the periods mentioned against each :-

1. Shri Lala Ram —26 April to 10 May,
Ken 1983. (11th Session).
2. Shri Ramma- —10 April to 2 May,
krishna More 1983. (11th Session).
3. Shri Chhote Lal —25 March to 10
Uike May, 1983, (11th
Session).

Is it the pleasure of the House that leave as recommended by the Committee may be granted ?

SEVERAL HON'BLE MEMBER : Yes

MR. SPEAKER : The leave is granted. The Members will be informed accordingly.

12.30 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Reported loss of crops due to supply of rotten seeds by National seeds Corporation to farmers

श्री चन्द्रपाल शैलानी (हाथरस) : अध्यक्ष महोदय, मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की ओर कृषि मंत्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि उस बारे में एक वक्तव्य दें :

“राष्ट्रीय बीज निगम द्वारा राष्ट्र की आवश्यकताओं की परवाह किए बिना बढ़िया किस्म के बीजों का निर्यात किए जाने और किसानों को गले सड़े बीजों की सप्लाई किए जाने के कारण फसलों का नुकसान होने के समाचार तथा इस मामले में सरकार द्वारा की गई कार्यवाही।”

12.30 hrs.

[SHRI CHINTAMANI PANIGRAHI *in the Chair*]

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : The National Seeds Corporation Limited is an apex organisation at national level for production and distribution of seeds. Till 1981-82, the NSC used to produce foundation and certified seeds. From 1982-83, they have also been producing small quantities of breeder seeds under direct supervision of the breeders or sponsored breeders. From a level of production of 7,421 qtls. of foundation seeds and 57,576 qtls. of certified/quality seeds during 1966-67, they have achieved a level of 98,000 qtls. of foundation seeds and 6.22 lakh quintals of certified/quality seeds in 1982-83 respectively. During 1983-84 production targets of foundation and certified seeds are 1.19 lakh qtls. and 10.80 lakh qtls. respectively.

2. Besides, production of seeds in NSC's own Farms NSC organises seed production through State Seeds Corporations/State Farms Corporation of India, State Agricultural Universities and contract growers/farmers. Except for small quantities, rest of the seeds produced are offered for certification to various State Certification Agencies established under the Seeds Act. They certify the quality of the seeds after observing prescribed norms. After certification, the bags are sealed and a signed certification tag is attached to each bag. The NSC also distribute a small quantity of labelled seeds in addition to certified seeds but it conforms to specified standards. NSC has a system of field inspections and testing of these seeds in their own laboratories. During the past three years, out of a total quantum of 4.09 lakh qtls., 3.53 lakh qtls. and 5.27 lakh qtls. of seeds of five major cereals produced during the years 1980-81, 1981-82 and 1982-83 respectively, percentage of certified seeds has been as high a